COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 354 OF 2017

Dated: 14th December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member

Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s. JSW Energy Ltd. : ... Appellant (s)

Versus

Maharashtra Electricity Regulatory ... Respondent (s)

Commission & Anr.

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Aman Anand Mr. Aman Dixit Mr. Suraj

Counsel for the Respondent (s) : Ms. S. Awasthi for R-2

<u>ORDER</u>

At the request of the learned counsel appearing for the Appellant, list the matter on **22.02.2019**.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil) Judicial Member